

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

O.A./260/745/2012

SUDAM BEHERA

M.A 345/13 FOR

-V/S-

THIS IS, OR FOR
CONSIDERATION, ON MEMO

M/O RAILWAYS

ITEM NO.45

FOR APPLICANTS(S) Adv. : Mr. B.S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. R.N. Pal

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submits that the O.A. has become infructuous and he wants to withdraw the same. He is allowed to withdraw the O.A. The O.A. is disposed of as withdrawn.</p>
<div style="border: 1px solid black; padding: 5px; display: inline-block;"> (SWARUP KUMAR MISHRA) MEMBER (J) </div>	<div style="border: 1px solid black; padding: 5px; display: inline-block;"> (GOKUL CHANDRA PATI) MEMBER (A) </div>
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